NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 11.06.2019 (TUESDAY) Court of Chairperson 10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical). For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp. App. (AT) (Ins) No. 562 of 2019	Committee of Creditors of Bhushan Power and Steel Ltd Through State Bank of India. Vs. Mahendra Kumar Khandelwal, RP of Bhushan Power and Steel Ltd.	Bishwajit Dubey	Henna George Misha-RP

By Order

-sd/-Registrar

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